

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:6654
ANSWERED ON:08.05.2003
CONDITIONS OF MENTALLY IMPAIRED PERSONS
RENUKA CHOWDHURY

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether despite the fact that the Disabilities Act has been in force for over 7 years, little has happened on the ground to better the conditions of the millions of the disabled, especially the mentally impaired persons to enable them to lead a life with dignity;
- (b) the percentage of the population accounts for those afflicted with physically disability and mental impairment; and
- (c) the specific schemes have been worked out for (i) the physically disabled and (ii) mentally and psychologically impaired and the expenditure incurred on each type of schemes by the Central Government during 2000-01, 2001-02, 2002-03 and the allocations made therefor for the year 2003-04?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT(DR. SANJAY PASWAN)

(a) No, Sir.

(b) The National Sample Survey Organization (NSSO) through a survey in 1991 estimated that 1.9% of the population are affected by some kind of physical or sensory disability. In a separate survey of children (age 0-14 years) it was estimated that around 3% suffered from delayed mental development.

(c)

(i) The Ministry of Social Justice & Empowerment is supporting six National Institutes / Apex level Institutions set up in each major area of disability which work, inter-alia towards, manpower development through long term and short term training programmes, provide rehabilitation services, undertake functional research etc. The Artificial Limbs Manufacturing Corporation of India (ALIMCO), a public sector undertaking under the aegis of this Ministry manufactures and promotes availability, supply and distribution of quality aids and appliances for persons with disabilities. The National Handicapped Finance & Development Corporation (NHFDC), set up in 1997, provides financial assistance to persons with disabilities on soft terms for self-employment and income generating activities.

(ii) Schemes are also under implementation for providing support to non-government organizations providing for rehabilitation services for persons with disabilities. The National Trust for Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities set up in the year 2000 extends support to registered organisations to provide need based services during periods of crisis in the family of the persons with disability and also promotes measures for care and protection of these persons in the event of death of their parents or guardians. For educational and economic empowerment of persons with disabilities, the Persons with Disabilities Act, 1995 provides for 3% reservation in seats for persons with disabilities in all Government and other educational institutions receiving aid from the Government. 3% reservation is provided against identified posts in Government establishments and Public Sector Undertakings.

(iii) Information regarding expenditure incurred on Plan and non-Plan schemes for the year 2000-01, 2001-02, 2002-03 and outlay for the year 2003-04 is provided at Annexure.

Annexure referred to in reply to in reply to part (d) of the Lok Sabha Unstarred Question No.6654 for answer on 8.5.2003 putforth by Smt. Renuka Chowdhury and Shri Jyotiraditya M. Scindia regarding `Conditions of Mentally Impaired Persons`.

Rs. in crores

S.No	Scheme	Plan Expenditure	Non-Plan Expenditure
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	2000-01	2001-02	2002-03	Alloca-	2000-01	2001-02	2002-03	Alloca-
	tion for	tion for	tion for		tion for	tion for	tion for	
	2003-04	2003-04	2003-04		2003-04	2003-04	2003-04	

1. National Institute for the	1.12	1.55	1.80	3.00	2.20	2.42	2.66	2.66
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Orthopaedically Handicapped, Kolkata

2. National Institute for the Visually Handicapped, Dehradun 2.60 2.76 4.00 6.50 3.30 3.63 3.99 3.99

3. Ali Yavar Jung National Institute for the Hearing Handicapped, Mumbai 2.63 2.61 5.80 7.50 3.52 3.94 4.25 4.25

4. National Institute for Rehabilitation Training & Training, Cuttack 3.60 3.60 6.00 7.00 3.08 3.30 2.26 3.57

5. Institute for the Physically Handicapped, Delhi 1.35 1.35 2.00 3.00 3.08 3.64 3.72 3.72

6. National Institute for the Mentally Handicapped, Hyderabad 3.32 3.49 5.75 8.50 1.98 2.18 2.39 2.39

7 National Instt.of Multiple Handicapped 0.00 0.00 0.00 1.00 - - - -

8. ALIMCO, Kanpur 0.00 5.40 2.20 1.00 2.00 2.20 - -

9. Indian Spinal Injury Centre 2.30 2.07 3.00 3.50 - - - -

10. Rehabilitation Council of India 3.75 2.20 4.00 3.00 0.71 0.80 0.85 0.85

11. Employment of Handicapped 0.97 1.53 1.49 2.00 - - - -

12. National Handicapped Finance & Dev. Corporation 0.00 0.00 10.00 10.00 - - - -

13. National Trust for the Persons with Mental Retardation and Cerebral Palsy 44.00 51.00 1.00 - - - -

14. Schemes arising out of Implementation of the Persons with Disabilities Act 4.01 8.71 9.66 6.75 - - - -

15. Chief Commissioner for Persons with Disabilities# 0.27 0.77 0.90 - - - - 0.90

16. Technology Development Projects in Mission Mode 0.30 1.03 0.86 1.80 - -

17. Scheme to promote voluntary action for persons with disabilities. 62.12 60.71 75.58 75.00 - - - -

18. Scheme of Assistance to Disabled persons for purchaser/ fitting of Adis & Appliances. 29.01 43.41 57.00 55.00 - - - -

19. UNDP funded-Support to children with disabilities 0.18 0.93 2.01 1.00 - - - -

20. District Rehabilitation Centre 0.00 0.00 0.00 0.00 3.30 3.63 4.00 4.20

21. National Programme for the Rehabilitation of Persons with Disabilities (NPRPD)## 55.52 43.61 0.00 - - - -

22. Bilateral Agreements 0.00 0.00 0.00 - 7.82 3.00 3.00 3.82

23 Miscellaneous Schemes

(i) IT Plan - 0.86 0.50 0.25 - - - -

(ii) Others 0.78 0.45 0.50 0.75 - - - -

24 New Schemes

(i) College of Rehabilitation Sciences etc. - - - 1.00 - - - -

The scheme has been transferred to non-plan from the year 2003-04.
 ## Is a State sector scheme to be funded by the States from Xth Plan onwards.